मीवर्तः प्राप्ता मुक्तां : बी कंदर लात गुरुत : बी शिक्षणम् कत : बी राज स्वता: भी देवकीनन्दन पाटीदिया :

भी भीरेन्द्र सुनार शाहः

नया मृह-कार्य मंत्री यह बताने की कृषा करेंगे कि :

- (क) क्या यह सच है कि जेख श्रव-दुल्ला की डाक्टरी जांच और उपचार के लिये दिल्ली लाया गया है; और
- (ख) पदि हो, तो क्या सरकार ने उन्हें रिहा करने का निश्चय कर निया है ?

गृह-कार्य वंत्री (की बाद्यन्त राव कव्हाण):

(ख) सरकार ने ग्रेख ग्रब्हुल्ला पर से प्रतिबन्धों को हटाने का निर्णय नहीं किया है।

Allegations levelled by West Bengal Dy. Chief Minister against Minister of Home Affairs

\*809. Shri Ram Gopal Shalwale: Will the Minister of Home Affairs be pleased to state:

- (a) whether he has received from the West Bengal Government the facts regarding the reported allegations by the Deputy Chief Minister of West Bengal against him to the effect that the latter had instigated officials to revolt;
- (b) if so, the text of the report; and
  - (c) Government's reaction thereon?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Yes, Sir.

The West Bengal Government have stated that Deputy Chief Minister's speech as reported in the Statesman of 5th June, 1967 was generally correct.

.....

(c) The charge made by the Deputy Chief Minister of West Bengal is wholly unfair and unwarranted and is strongly repudiated.

Pak. Trespass into South Berubari Village

\*810. Shri S. K. Tapurish: Shri S. S. Kothari:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that a gang of Pakistanis trespassed into Barnipara village in South Berubari on the 9th June and kidnapped a villager Shri Mahendra Das; and
- (b) if so, the action taken by Government in this regard?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Five Pakistani nationals trespassed into the Indian territory at village Baraipara, District Jalpaiguri, and kidnapped Shri Mahendra Das, an Indian national, while he was grazing his cattle near the border, on 9th June, 1967, Shri Mahendra Das returned to his village on the same day.

(b) A protest has been lodged by the State Government, demanding that stringent measures be taken against offenders and asking the Government of East Pakistan to prevent recurrence of such incidents.

Dacoit problem in Chambal Valley

3776. Shri Eaburao Patel: Will the Minister of Home Affairs be pleased to state:

- (a) the progress made in the study of the dacoit problem in the Chambal Valley and other places by the Central Bureau of Investigation;
- (b) the reasons for the delay in completing the study; and
- (c) when the report is expected to be ready?

The Minister of State in the Minister of Home Adults (Shall Widge